

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR AVANI PAL SINGH

Criminal Appeal No(s). 141-149/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

HARI PRASAD & ORS.

Respondent(s)

Date : 12-02-2019 These appeals were called on for hearing today.

For Appellant(s) Ms. Indira Bhakar, Adv.
Ms. Aparna Trivedi, Adv.
Mrs. Swarupama Chaturvedi, AOR

For Respondent(s) Ms. Vanshaja Shukla, AOR
Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as a last chance, is given to respondent Nos.2,3,5, 6 and 7 to file counter affidavit.

Service of notice is complete qua respondent No. 4 but no one has entered appearance on his behalf.

Ld. Counsel for appellant shall within a period of four weeks, as a last chance file death certificate in respect of deceased respondent No.1.

List again on 24.4.2019.

Avani Pal Singh
Registrar